

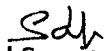
No. DJ-R(Admn./COVID)/MND/2021 _____
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, MANDI, CIVIL AND
SESSIONS DIVISION, MANDI, DISTRICT MANDI, HIMACHAL PRADESH.

Dated Mandi, the 2nd July, 2021.

OFFICE ORDER

In pursuance to the Registry order No.HHC/RG/C-19/2020-104, dated 2nd July, 2021 and in supersession of earlier office orders regarding working of Courts/offices in this Civil and Sessions Division, it is hereby ordered that, henceforth, all the Courts/offices of this Civil and Sessions Division, shall function w.e.f. 05-07-2021 through virtual/physical mode and all the staff members of the Courts shall attend the office(s) regularly.

The instructions regarding social distancing issued by the Registry as well as by the Competent Authority(s) are to be adhered to in letter and spirit.


District and Sessions Judge
Mandi, Civil and Sessions Division
Mandi, District Mandi H.P.

Endst.No.DJ-R(Admn./COVID)/MND/2021 4460 dated 2nd July, 2021.
Copy forwarded for information and necessary action to:

1. The Registrar General w.r.t his order referred to above, for information.
2. All the Judicial officers of this Civil and Sessions Division, for necessary compliance.
3. The Superintendent of Police Mandi.
4. The District Attorney Mandi, H.P. with a request to circulate the same amongst all the ADAs.
5. The Jail Superintendent, District Jail Mandi.
6. All the Presidents, Bar Associations of this Division.
7. The Assistant Programmer of this office, with a direction to upload the same on the official website of this office.
8. Notice Board.
9. Guard file.


District and Sessions Judge
Mandi, Civil and Sessions Division
Mandi, District Mandi, H.P.